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12.01 hrs.

PAPERS LAID ON THE TABLE

Title: Papers laid on the Table by members/Ministers.

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): Sir, I beg to lay on the Table-

(1) A copy of the Annual Report (Hindi and English versions) of the National Foundation for Communal Harmony, New Delhi for the year 2003-2004, along with Audited Accounts.

(2) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Foundation for Communal Harmony, New Delhi for the year 2003-2004.

(Placed in Library. See No. LT 1080/04)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): Sir, on behalf of Shri Ram Vilas Paswan, I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the National Fertilizers Limited, New Delhi, for the year 2003-2004.

(ii) Annual Report of the National Fertilizers Limited, New Delhi, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1081/04)

(b) (i) Review by the Government of the working of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2003-2004.

(ii) Annual Report of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1082/04)

(c) (i) Review by the Government of the working of the Projects and Development India Limited, Noida, for the year 2003-2004.

(ii) Annual Report of the Projects and Development India Limited, Noida, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1083/04)

(d) (i) Review by the Government of the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 2003-2004.

(ii) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1084/04)

(e) (i) Review by the Government of the working of the Sponge Iron India Limited, Hyderabad, for the year 2003-2004.

(ii) Annual Report of the Sponge Iron India Limited, Hyderabad, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1085/04)

(f) (i) Review by the Government of the working of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 2003-2004.

(ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1086/04)

(g) (i) Review by the Government of the working of the Manganese Ore (India) Limited, Nagpur, for the year 2003-2004.

(ii) Annual Report of the Manganese Ore (India) Limited, Nagpur, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1087/04)

(h) (i) Review by the Government of the working of the Steel Authority of India Limited, New Delhi, for the year 2003-2004.

(ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1088/04)

(i) (i) Review by the Government of the working of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 2003-2004.

(ii) Annual Report of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1089/04)

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Steelworks Construction Limited and the Ministry of Steel for the year 2004-2005.

(Placed in Library. See No. LT 1090/04)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): Sir, I beg to lay on the Table-

(1) A copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi for the year 2003-2004.

(Placed in Library. See No. LT 1091/04)

(2) A copy of the Annual Administration Report (Hindi and English versions) of the Delhi Development Authority, New Delhi for the year 2003-2004.

(Placed in Library. See No. LT 1091-A/04)

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): Sir, I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Statement regarding review by the Government of the working of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 2003-2004.

(ii) Annual Report of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1092/04)

(b) (i) Statement regarding review by the Government of the working of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shillong, for the year 2003-2004.

(ii) Annual Report of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shillong, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1093/04)

THE MINISTER OF POWER (SHRI P.M. SAYEED): Sir, I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956: -

(a) (i) Review by the Government of the working of the National Thermal Power Corporation Limited, New Delhi, for the year 2003-2004.

(ii) Annual Report of the National Thermal Power Corporation Limited, New Delhi, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1094/04)

(b) (i) Review by the Government of the working of the National Hydroelectric Power Corporation Limited, Faridabad, for the year 2003-2004.

(ii) Annual Report of the National Hydroelectric Power Corporation Limited, Faridabad, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1095/04)

(c) (i) Review by the Government of the working of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2003-2004.

(ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1096/04)

(d) (i) Review by the Government of the working of the Tehri Hydro Development Corporation Limited, Tehri, for the year 2003-2004.

(ii) Annual Report of the Tehri Hydro Development Corporation Limited, Tehri, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1097/04)

(e) (i) Review by the Government of the working of the Power Grid Corporation of India Limited, Gurgaon, for the year 2003-2004.

(ii) Annual Report of the Power Grid Corporation of India Limited, Gurgaon, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1098/04)

(2) A copy of the Annual Budget (Hindi and English versions) of the Damodar Valley Corporation for the year 2005-2006, under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948.

(Placed in Library. See No. LT 1099/04)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute,

Bangalore, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Power Research Institute, Bangalore, for the year 2003-2004.

(Placed in Library. See No. LT 1100/04)

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR): Sir, I beg lay on the Table-

(1) A copy of the Annual Report (Hindi and English versions) of the Sardar Swaran Singh National Institute of Renewable Energy, Kapurthala, for the year 2003-2004, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Swaran Singh National Institute of Renewable Energy, Kapurthala, for the year 2003-2004.

(Placed in Library. See No. LT 1101/04)

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA): Sir, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Building Materials and Technology Promotion Council, New Delhi, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Building Materials and Technology Promotion Council, New Delhi, for the year 2003-2004.

(Placed in Library. See No. LT 1102/04)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Housing Federation of India, New Delhi, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Housing Federation of India, New Delhi, for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Housing Federation of India, New Delhi, for the year 2003-2004.

(Placed in Library. See No. LT 1103/04)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under sub-sections (3) and (5) of section 63 of the Prevention of Terrorism (Repeal) Ordinance 2004:

(1) S.O. 1185 (E) published in Gazette of India dated the 26th November, 2004, constituting the Review Committee for the purposes of the Prevention of Terrorism (Repeal) Ordinance.

(2) S.O. 1232 (E) published in Gazette of India dated the 4th November, 2004, constituting two Review Committees for the purposes of the Prevention of Terrorism (Repeal) Ordinance.

(Placed in Library. See No. LT 1104/04)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, on behalf of Mohd. Ali Ashraf Fatmi, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 2002-2003.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Tibetan Schools Administration, New Delhi, for the year 2002-2003.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(3) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 2002-2003, together with Audit Report thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at

(3) above.

(Placed in Library. See No. LT 1105/04)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Promotion of Urdu Language, New Delhi, for the year 2002-2003.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Promotion of Urdu Language, New Delhi, for the year 2002-2003.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(7) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Promotion of Urdu Language, New Delhi, for the year 2002-2003, together with Audit Report thereon.

(ii) Statement regarding Review (Hindi and English versions) by the Government on the Audited Accounts of the National Council for Promotion of Urdu Language, New Delhi, for the year 2002-2003.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library. See No. LT 1106/04)
